

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

17. C.P.(IB)-421(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: Finquest Financial Solutions Pvt Ltd.

v/s.

Smart Card IT Solutions Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner present and submits that the matter is amicably settled between the parties and filed consent terms. Consent terms taken on record.

Accordingly, the petition is disposed off as withdrawn

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)